

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3897**  
TO BE ANSWERED ON 03.01.2019

**RURAL ROAD CONNECTIVITY**

**3897. SHRIMATI RITA TARAI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

whether the Union Government proposes to relax the norm to sanction rural road connectivity to the habitation 100 and above for 18 districts covered under Integrated Action Plan (IAP) and 250 and above in 12 non-IAP districts in the State of Odisha under Pradhan Mantri Gram Sadak Yojana (PMGSY)?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

As per the extant programme guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), all-weather road connectivity (with necessary culverts and cross-drainage structures) is being provided to eligible unconnected habitations with population of 500 persons and above (2001 Census) in 12 Non-Integrated Action Plan (IAP) districts and population of 250 and above in 18 IAP districts in the State of Odisha. In 38 Left Wing Extremism (LWE) affected blocks of IAP districts in the State, connectivity is being sanctioned to habitations with population of 100 and above.

At present, there is no proposal to relax the above norms to sanction rural roads under PMGSY in the State of Odisha.

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